

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3517**

TO BE ANSWERED ON THE 10TH DECEMBER, 2019/AGRAHAYANA 19, 1941 (SAKA)

INVESTIGATION OF CASES BY DELHI POLICE

3517. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the investigation into the said cases has been completed by the Delhi Police;**
- (b) if so, the details thereof and the time by which compensation is likely to be disbursed to the family of victims;**
- (c) if not, the time by which the said investigation is likely to be completed and the compensation disbursed;**
- (d) whether there is any mechanism to monitor and ensure timely completion of the process; and**
- (e) if so, the details thereof along with the guidelines, if any, regarding time limit for disbursement of the compensation?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): The present status of both cases of accidents that occurred during the year 2018 near road construction site in Delhi and action taken by the Delhi Police along with persons killed is as under:

Year	Case Registered	Persons Killed	Persons Arrested	Present Position	Location
2018	FIR No.47/18 dt.15.02.2018 u/s 288/304A IPC PS Mansarovar Park	01	02	Investigation of the case has been completed	Near Jindal Oil Mill, Shahdara fly-over
	FIR No.527/18 dt.10.12.2018 u/s 279/304A IPC PS Vikas Puri	01	01	Investigation of the case has been completed.	Outer Ring Road, Vikas Kunj, near MCD Dustbin, Vikas Puri

(c) to (e): The Public Works Department of GNCTD has informed that the compensation is paid to the victim as per directions of the Motor Accident Claim Tribunal (MACT). No direction from (MACT) has been received till date in the said cases.
